NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App. (AT) (Insolvency) No. 810 of 2020

IN THE MATTER OF:

Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd.

Versus

Bansal Trading Company & Ors.

...Appellant

...Respondents

Comp. App. (AT) (Insolvency) No. 811 of 2020

IN THE MATTER OF:

Ramachandra D. Choudhary, Liquidator of M/s Oasis Tradelink Ltd.

Versus

Shree Umiya Traders & Ors.

...Respondents

...Appellant

...Appellant

Comp. App. (AT) (Insolvency) No. 812 of 2020

IN THE MATTER OF:

Ramachandra D. Choudhary, Liquidator of M/s Oasis Tradelink Ltd.

Versus

Marshall Multiventures (I) Pvt. & Ors.Respondents

Comp. App. (AT) (Insolvency) No. 815 of 2020

IN THE MATTER OF:

Ramachandra D. Choudhary, Liquidator of M/s Oasis Tradelink Ltd.Appellant

Versus

Shreenathji Enterprise & Ors.

...Respondents

Present:	
For Appellant :	Mr. Prithu Parimal, Mr. Uday Bedi and Mr. Jatigen
	Singh, Advocates

For Respondents: Mr. Pradhuman Gohil and Ms. Renu Purohit, Advocates for R-2 and R-3

<u>ORDER</u> (Through Virtual Mode)

05.11.2020 Notice has been served on Respondent No. 2 and 4. However, notice directed against Respondent Nos. 1 and 3 has been received back undelivered. At this stage, Ms. Remu Purohit, Advocate submits that she has instructions to appear on behalf of Respondent No. 2 and 3. She may file reply-affidavit along with her Vakalatnama within two weeks. Rejoinder, if any, may be filed within two weeks thereof.

Appearance of Respondent No. 4 is awaited. Appellant to take steps for effecting service on Respondent No. 1 in all the appeals. Service may be effected through any available mode and Appellant shall also be at liberty to furnish fresh particulars like email and mobile number of Respondent No. 1 within three days. Dasti service is also permitted to the Appellant.

List all the appeals 'for Admission (After Notice)' on 8th December, 2020.

[Justice Bansi Lal Bhat] Acting Chairperson

[Justice Anant Bijay Singh] Member (Judicial)

> [Dr. Alok Srivastava] Member (Technical)

/ns/gc/

Comp. App. (AT) (Insolvency) Nos. 810, 811, 812 and 815 of 2020